

**Food Safety and Standards Authority of India**  
**Monthly Achievements**

**December, 2022**

**REGULATIONS DIVISION**

**Final Notifications**

- Food Safety and Standards (Advertising and Claims) Second Amendment Regulations, 2022 [Notified on: 13-12-2022]

**Draft Notifications issued for inviting public comments**

- Draft Food Safety and Standards (Vegan Foods) Amendment Regulations, 2022 [Notified on: 21-12-2022]

**TICD**

**I. Notification of Authorised Officer.**

As per Section 25 read with Section 47(5) of FSS Act 2006, FSSAI has notified Authorised Officer (Ms Jaspreet Kaur, Assistant Director) for food import with Jurisdiction (Delhi-NCR) vide order dated 01<sup>st</sup> December 2022.

**II. Issued a list of ITC HS code applicable for Milk and Milk products, pork and pork products and Fish and fish products which are required to accompany the Health Certificate with the import of Food Consignments.**

FSSAI vide order dated 28<sup>th</sup> December 2022 issued a public notice mentioning the list of ITC HS code applicable for Milk and Milk products, pork and pork products and Fish and fish products to enable FBOs/ Importers/ Exporters to ascertain the applicability of listed HS code before applying for the health certificate.

**TRAINING AND CAPACITY BUILDING**

- Food Handlers-** FoSTaC Training programme of FSSAI focuses on ensuring Good Manufacturing Practices (GMP) and proper hygiene and sanitation in food service establishments. These short duration training programs for food handlers are being organized regularly through empaneled Training Partners and trainers. During December, 2022, 19337 food handlers were trained through 554 Food Safety Supervisor trainings.
- Regulatory Personnel and FSSAI officials-** FSSAI is also regularly conducting trainings for Regulatory Personnel and Regular employees of FSSAI. Details of trainings conducted during the month of December, 2022 for such personnel are as follows:

Name of Training	Number	of	Number of people
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	trainings	trained
Induction Training Programme for Food Safety Officers at Rajasthan	1	38

**RCD****ORDERS/ADVISORIES/CLARIFICATIONS-**

1. A direction under Section 16 (5) of FSS Act 2006 has been issued for extension of time-period for the compliance of notification F.No. M&MP/Notification (05)/FSSAI-2019 dt. 27.12.2021 specifying requirement of milk logo on milk and milk products.
2. Vide order dt. 29.12.2022 instant modification of license in certain cases has been allowed for ease of doing business. Food Businesses will be able to get their license modified in case of addition of [non-high risk] standardized food products in their license within 24 hours. This change is expected to bring further ease in doing business and will also reduce burden of licensing authorities.
3. New Kind of Business (KoB) and inspection checklist for “Fish and Fish products” introduced under FoSCoS for license and registration and subsequent matter thereof vide order dt. 28.12.2022.

**Release of funds under MoU framework**

1. Under the Scheme of MoU with States/UTs, FSSAI has been providing financial and technical assistance to States/UTs since 2020-21 against approved work plans to address the gaps in the food safety ecosystem and improve the overall food safety status in the country. These activities include upgrading State Food Testing eco-system, organizing various FSSAI initiatives, conducting IEC activities, setting up helpdesk for licensing & registration, audits of State licensed FBOs, testing of samples in FSSAI empanelled private laboratories, organizing Basic FoSTAC training for FBOs etc. Funds are provided under Central Sector Scheme as well as from non-CSS funds. During December, 2022, no fund was released.
2. Overall, under the MoU framework during current financial year 2022-23, an amount of Rs.7641.67 Lakh under Central Sector Scheme (SoFTeL) and Rs. 17749.73 lakh under non-CSS totalling Rs. 25391.40 lakh (253.91 Crore) has been released to 34States/UTs till end of December, 2022.

**Science and Standards Division**

**Regulations issued:**

Food Safety and Standards (Advertising and Claims) Regulations, 2018 was amended on dated 13.12.2022 regarding nutrient content claims & synonyms which may be used for claims defined in these regulations and was published in the Gazette of India under sub-section (1) of section 92 of the Food Safety and Standards Act, 2006 (34 of 2006) vide notification of the Food Safety and Standards Authority of India number F.No. Std/SP-08/A-1.2020/N-03, dated the 27th December, 2021.

**Social Behaviour Change Division**

In the month of December-2022, for creating public awareness a total of 21 Creatives were created and circulated through different social media platforms of FSSAI.

In the month of December-2022, total no. of certificates awarded under Eat Right India initiatives are as follows:

Sl. No.	Initiative	Total
1.	Clean Street Food Hub	8
2.	Clean and Fresh Fruit and Vegetable Market	27
3.	Eat Right Station	24
4.	BHOG	23
5.	Eat Right Campus	66
6.	Eat Right school	4

Eat Right Millet Melas were organized in four states for spreading the awareness of benefits of eating millets and including them in the diet.

Eat Right Millet Mela – Organized in 4 States			
Sl.no	District	State	Date of Mela
1	Bhopal	Madhya Pradesh	19-Oct-22
2	Chengalpattu	Tamil Nadu	09-Dec-22
3	West	Agartala	14-Dec-22
4	Varanasi	Uttar Pradesh	17-Dec-22

**Quality Assurance Division****1. Notification of Food Testing Laboratories:**

National Food Laboratory, Chennai has been notified as Primary & Referral food testing Laboratory under Section 43 (1) of Food Safety and Standards Act, 2006. This has brought the total number of primary food testing laboratories to 226 and number of Referral food testing laboratories to 22.

**2.Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs:**

a) **Capacity Building:**

FSSAI conducted 1 Hands-on Training programs for State/UTs, laboratory personnel conducted in coordination with (i) Food Safety Solution Centre (FSSC), NFL Ghaziabad. 12 participants attended these training program.

Food Safety Solution Centre (FSSC), NFL Ghaziabad conducted 1 online training program for State laboratories and primary notified laboratories, Referral Food Laboratories. 83 participants attended the online training program.

ITC-FSAN, Mumbai conducted 28 training programs in online and offline mode for FBOs, Students & Regulatory Staff, Personnel from State Food & Public Health Laboratories, Technical Officers, Students from Shreemati Nathibai Damodar Thackersey (SNDT) University etc. 1590 participants attended these training programs.

**3. 8<sup>th</sup> Food Analyst Examination (FAE):**

The result of the 8<sup>th</sup> Food Analyst Examination was released on 21<sup>st</sup> December, 2022. Total of 138 Candidates had appeared for the Practical Examination of 8<sup>th</sup> FAE out of which 101 candidates have qualified the exam.

**4. Recognition of accreditation bodies for Food Testing Laboratories:**

FSSAI has issued a notice dated 28<sup>th</sup> December to recognize & approve accreditation bodies by the Food Authority to accredit Food Testing Laboratories.